NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 30/252/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

Name of the Company:

Sushil Jaynarayan Karwa

(Mariegold Infratech Ltd.)

V/s.

Registrar of Companies, Gwalior

Section of the Companies Act:

Section 252 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Konal & Vaishnau

Advocate

Appellent-

War ==

2.

ORDER

Learned Advocate Mr. Kunal Vaishnav present for Appellant. None present for ROC.

Proof of dispatch of notice of date of hearing on ROC filed.

Appellant is directed to issue fresh notice to ROC and file proof of service.

List the matter on 07.12.2017.

MANORAMA KUMARI MEMBER JUDICIAL BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 26th day of October, 2017.